

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 15795/2018

(Arising out of impugned final judgment and order dated 12-12-2017 in WP No. 57797/2017 passed by the High Court Of Judicature At Allahabad)

JAGAN LAL & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.65352/2018-CONDONATION OF DELAY IN FILING and IA No.65353/2018-PERMISSION TO FILE ADDITIONAL DOCUMENTS)

Date : 15-05-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Petitioner(s) Dr. K. B. Sounder Rajan, AOR
Mr. Sudarshan Rajan, Adv.
Mr. Mahesh Kumar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

It is stated that at present the petitioners are in service. Relying upon the aforesaid statement, we issue notice.

(NEELAM GULATI)
COURT MASTER (SH)

(JAGDISH CHANDER)
BRANCH OFFICER